

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Ins) No. 925 of 2020

IN THE MATTER OF:

Shyson Thomas

...Appellant

Vs.

**Madhugiri Venkatarayappa Sudarshan
& Anr.**

...Respondents

Present:

For Appellant: Mr. S. Vivekananda, Advocate.

For Respondents: Mr. Rajesh Gautam, Advocate for R-1 & 2.

ORDER

(Through Virtual Mode)

28.10.2020: Heard the Learned Counsel for the Appellant, during the course of the argument it reveals that the order of admission of the Application passed by the Bench in which Hon'ble Dr. Ashok Kumar Mishra, was the Member.

The Registry is directed to put up the matter before the Hon'ble Acting Chairperson for orders so the matter be listed before the Appropriate Bench in which one of us (Dr. Ashok Kumar Mishra) Member (Technical), may not be the Member.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**